[2 AUG. 1996]

to Question; '.-'.

<b>i</b> n	असिक्रमणाथीन क्षेत्र (हेक्टेयर में)		रिक्रमणा भी स्थान हेक्टेयर में )	
্রাঞ্চল দ <del>ুর্ব</del>	715	आहाँ	45	
		बिल्बसपुर	6	
		चक्रपापुर	73	
		खुर्दा रोड	540	
		खड़गपुर	27	
		नागपुर	4	
		संबलपुर	11	
		विश्वसाम्पत्तनम	9	
पर्व <b>शा</b> म	107	मुंबई	9	
		ਕਡੀਵਰ	3	
		रतत्वम	14	
		कोटा	3	
		अजमेर	6	
		जन्यपुर	3	
		राजकोट	40	
		भावनगर	29	
जांड	2457		2457	

(ख) सार्वजनिक क्षेत्र (अग्रायकृत अधिषभोगयों की बेदखली) अधिनियम, 1971 के उपबंचों के अधीन अक्षेक्षभण इटाने के लिए सतत् कार्रवाई की जाती है। इस प्रकार खाली कराई पई धूमि का इस्तेमाल रेलबे के विवससालक निर्माण कार्यों के लिए किया जाता है।

(ग) व्यौरा इस प्रकार है:---

क्षेत्र	अप्रयुक्त भूमि <b>का</b> केप्र	
	्रा (हेक्टेपर में)	
4 <b>12)</b>	146	
पूर्व	2600	
उत्तर	1826	
पूर्वोत्तर	4560	
पूर्वोत्तर सीमा	2610	
<b>বিষন্দ</b>	2040	
র্ধ্বাপ मध्य	8670	
दक्षिणं पूर्व	501	
पश्चिम	1890	
	2484:	

यह भूमि रेलचे के भाषी विकास और विस्तार के लिए **आतंत्रित** 

Safety at unmanned level crossings

2085. SHRI O.P. KOHLI: Will the Minister of RAILWAYS be pleased to state:

(*a*) whether there has been sharp increase in the number of accidents reported from 25,(XX) unmanned level crossings in the country between March 12 and April 6, this year;

(b) if so, whether there is a move to install automatic audio-visual alarm system at the level crossings to avert mishaps;

(c) if so, the whether financial constraint will not be allowed to hinder the installation of the automatic system keeping in view the vital need to safety of human life; and

(d) if not, the reasons therefor?

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There were 4 accidents at unmanned level crossings on Indian Railways during the period 12.3.96 to 6.4.96.

(b) A train actuated radio-based warning device is currently under trial at a few manned level crossings.

(c) and (d) Since the system is still under trial, the question of financial constraint docs not arise.

## New Broad Gauge line from Rewari to Bhiwadi

2086. SHRI RAMDAS AGARWAL: Will the Minister of RAILWAYS be pleased be state:

(a) whether there is any proposal under consideration of Government for opening of a new broad gauge line from Rewari to Bhiwadi to link it which Jaipur-Delhi-Ahmedabad broad gauge line;

(b) whether this matter was brought up before the meeting of N.C.R. Board by the Government of Rajasthan on 18th November, 1995; and

(c) if so, what is the latest position/ progress made in this regard and by when the railway track from Rewari to Bhiwadi will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) A survey for a BG line Khurja-Palwal-Rohtak *via* Rewari Bhiwadi which would link Rewari-Bhiwadi to Delhi-Ahmedabad line has been completed.

(b) No, Sir. However in the meeting of National Capital Region/Planning Board held on 17.11.95, the Chief Minister of Haryana had suggested for the need for Palwal-Sohna-Rewari-Rohtak railway line with a rail link from Rewari to Bhiwadi.

(c) The report would be sent to the Planning Commission for approval once the project appraisal has been completed.

## Setting up of a Para Medical Science University at Kerala

2087. SHRI JOY NADUKKARA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pelased to state:

(a) considering the large numbers of applications from Kerala for nursing and other para medical courses whether Government will consider starting a university for para medical science at Kerala; and

(b) if Government have no such scheme at present whether it will take steps to enquire about the scope for such a university?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) There is no such proposal for starting a university for para medical science at Kerala.

The National Policy on Education — 1986, with modifications undertaken in 1992, states that, in view of the need to effect an all-round improvement in the institutions, it is proposed that, in the near future, the main emphasis will be on the consolidation of, and expansion of facilities in, the existing institutions.

## रेल दावा न्यांयाधिकरण में अध्यक्ष और सदस्यों के रिक्त पद

2088. श्री दिलीप सिंह जूदेवः क्या रेल मंत्री यह बताने की कुपा करेंगे किः

(क) रेल दावा न्यायाधिकरण में अध्यक्ष और सदस्यों के कितने पद कब से रिक्त पड़े हैं और प्रत्येक न्यायाधिकरण में दो वर्षों से अधिक समय से लम्बित पडे दावों की संख्या कितनी-कितनी है;

(ख) वर्ष 1992-93 और 1995-96 (जुलाई, 1996 तक) के दौरान इन न्यायाधिकरणों में नियुक्त किए गए सदस्यों और अध्यक्ष की संख्या क्या है और ऐसे सदस्यों और अध्यक्ष की संख्या कितनी है जिनके नाम नियुक्ति